

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 33

C.P. (IB)/144(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **03.06.2024**

NAME OF THE PARTIES: **SAHAJAHAN S MULLA**

Section 94(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Pratik Sarkar i/b Vidhi Legal appeared for the Applicant-Personal Guarantor.
2. Adv Nicky Pokar for the Resolution Professional.
3. Resolution Professional's report is pending in the scrutiny with the Registry.
4. List this matter on **19.06.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Neeraj